

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**REVISED CALENDAR FOR THE BUDGET SESSION, 2008.**

|  |   |                |
|--|---|----------------|
| <i>Saturday, April 26<sup>th</sup> , 2008</i>  | - | <b>RECESS</b>  |
| <i>Sunday, April 27<sup>th</sup> , 2008</i>    | - | <b>HOLIDAY</b> |
| <i>Monday, April 28<sup>th</sup> , 2008</i>    | - | <b>RECESS</b>  |
| <i>Tuesday, April 29<sup>th</sup> , 2008</i>   | - | <b>RECESS</b>  |
| <i>Wednesday, April 30<sup>th</sup> , 2008</i> | - | <b>RECESS</b>  |
| <i>Thursday, May 1<sup>st</sup> , 2008</i>     | - | <b>RECESS</b>  |
| <i>Friday, May 2<sup>nd</sup> , 2008</i>       | - | <b>RECESS</b>  |
| <i>Saturday, May 3<sup>rd</sup> , 2008</i>     | - | <b>RECESS</b>  |
| <i>Sunday, May 4<sup>th</sup> , 2008</i>       | - | <b>HOLIDAY</b> |

**GOVERNMENT BUSINESS**

|  |   |   |
|--|---|---|
| <i>Monday, May 5<sup>th</sup> , 2008</i> | - | <ol style="list-style-type: none"><li>1. General Discussion on the Budget upto 1:00 P.M.</li><li>2. Finance Minister's reply to the Budget Discussion. After 2: 00 P.M.</li></ol> |
|--|---|---|

**PRIVATE MEMBERS' BUSINESS**

- |   |   |
|---|---|
| - | <ol style="list-style-type: none"><li>1. Bills, if any.</li><li>2. Motions.</li><li>3. Resolutions.</li></ol> |
|---|---|

**GOVERNMENT BUSINESS**

|   |   |  |
|---|---|--|
| <i>Tuesday, May 6<sup>th</sup> , 2008</i> | - | <ol style="list-style-type: none"><li>1. Voting on Demands for Grants.</li></ol> |
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*Wednesday, May 7<sup>th</sup>, 2008*

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**GOVERNMENT BUSINESS**

Voting on Demands for Grants.

**PRIVATE MEMBERS' BUSINESS**

*Thursday, May 8<sup>th</sup>, 2008*

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1. Bills, if any.
  2. Resolutions.
  3. .Motions.
- After 2:00 P.M.

**PRIVATE MEMBERS' BUSINESS**

1. Bills, if any.
2. Motions.
3. Resolutions.

**GOVERNMENT BUSINESS**

*Friday, May 9<sup>th</sup>, 2008*

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Voting on Demands for Grants.

*Saturday, May 10<sup>th</sup>, 2008*

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**RECESS**

*Sunday, May 11<sup>th</sup>, 2008*

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**HOLIDAY**

**GOVERNMENT BUSINESS**

*Monday, May 12<sup>th</sup>, 2008*

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1. Introduction, Consideration and Passing of the Meghalaya Appropriation (No. II) Bill, 2008.
2. Consideration and passing of other Government Bills.
3. Election to the Office of Deputy Speaker.
4. Election to Financial Committees
5. Any outstanding Government Business.
6. Prorogation/Adjournment sine-die.

(If need be the House may be extended till all the Business listed for the 12<sup>th</sup> May, 2008 are completed)

**Shillong,  
April 24th, 2008.**

**W. M. Rymbai  
Secretary,  
Meghalaya Legislative Assembly.**

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